

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 113/07/2020C.P./260/66/2015S K MAJHI

-V/S-

R VISHNOI ITEM NO:6 FOR APPLICANTS(S) Adv. : Mr. N. R. Routray

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents through video conferencing.</p> <p>It is submitted by Ld. Counsel for the respondents that the order of this Tribunal has been fully complied. Ld. Counsel for the applicant also agreed to that submissions.</p> <p>Accordingly, the C.P is dropped and notices issued are discharged.</p> <p>Copy of this order be given to Ld. Counsels for both the sides.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>